memorandum and is taking suitable steps to deal with the problems of the Company.

## Regularisation of Casual Labourers of F.C.I.

3476. SHRI SATYAGOPAL MISRA Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government propose to regularise the casual labourers of Fertillzer Corporation of India;
  - (b) if so, the details thereof; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) to (c). The Fertilizer Corporation of India (FCI) has reported that casual labourers are engaged on daily rated basis in the exigency of work for a limited period. They are very few in number and there is no proposal to regularise them.

## Air Station at Sagar in Madhya Pradesh

3477. SHRI NANDLAL CHOUDHARY Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) when the construction work of the proposed AIR station at Sagar in Madhya Pradesh will start; and
- (b) the location of the proposed station at Sagar?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL); (a) and (b). The proposed 2×5 KW FM radio station at Sagar is to be established at a site adjoining the LPT TV, at Circuit House Hill. The work for construction of building for the station is likely to commence during 1987-88.

## Allotment of Plats Under S.F.S. in East of Kallash

- 3478. SHRI GANGA RAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) the number of flats constructed by the Delhi Development Authority under the various Self Financing Schemes in East of Kailash;
- (b) how many flats have so far been allotted to the general category and Scheduled Caste and Scheduled Tribe applicants, separately; and
- (c) whether the possession of the flats allotted to the SC and ST applicants has been given, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOP-MENT (SHRI DALBIR SINGH): (a) to (c). The information is being collected and will be laid on the Table of the House.

## Guideline for Production "Arohi" Programme

- 3479. SHRI SHANTARAM NAIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether any guidelines have been laid down for the production of "AROHI" programme; and
- (b) the criteria adopted for selection of producers and artists of the programme?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) (a) and (b). No specific guidelines as such have been laid down for the production of 'Arohi' programme produced by Doordarshan Kendra, Bombay. By convention, the programme features a mix of upcoming as well as established artists. The production is assigned to a Producer having background of music.